

न्यायालय जनपद न्यायाधीश, गाजियाबाद।

दिनांक 17.07.2020

आदेश

(संख्या:- 262/2020)

माननीय उच्च न्यायालय इलाहाबाद के पत्र संख्या 1293/LXXXVII-CPC/e-Courts/Allahabad Dated : 16-07-2020 के पैरा 2 में दी गयी व्यवस्था के अनुसार उत्तर प्रदेश के समस्त जनपद न्यायालय अग्रिम आदेश तक प्रत्येक शनिवार व रविवार को बन्द रखे जाने हेतु निर्देशित किया गया है। उपरोक्त वर्णित पत्र के पैरा 1,2 व 3 में निम्न व्यवस्था दी गई है-

"1. All the Courts (including tribunals) subordinate to the High Court of Judicature at Allahabad shall open to take up the Judicial Work & Administrative matters, excluding recording of evidence in trial of cases, as per the existing provisions, rules, guidelines and circulars issued from time to time. However, if the District Judge concerned considers it appropriate, permission for recording of evidence in trials of cases in Courts may be granted, on case to case basis.

2. "All the Courts (including tribunals) subordinate to the High Court of Judicature at Allahabad shall remain closed on Saturdays and Sundays as per the guidelines issued by the State Government and compliance of the resolutions of this Court dated 02-05-2020 read with the resolution of this Court dated 25-03-2020 shall be ensured, during the above period . The Court premises shall also be completely sanitized during the above period.

3. Remaining part of guidelines for opening the Courts issued vide letter no. 1117/LXXXVII-CPC/e-Courts/Allahabad dated 03-06-2020 in compliance of resolutions of this Committee, shall remain the same."

अतः माननीय उच्च न्यायालय इलाहाबाद के उपरोक्त वर्णित पत्र दिनांकित 16.07.2020 में दिये गये निर्देशों के अनुपालन में जनपद न्यायालय गाजियाबाद में सभी न्यायालय प्रत्येक शनिवार व रविवार को अग्रिम आदेश तक बन्द रहेगें।

शनिवार व रविवार को अवकाश के दिनों में सम्पूर्ण न्यायालय परिसर व विद्वान अधिवक्तागण के चैम्बर एरिया को पूर्ण रूप से सैनेटाइज कराये जाने के लिए जिला प्रशासन गाजियाबाद/नगर आयुक्त/मुख्य चिकित्साधिकारी गाजियाबाद को पत्र प्रेषित किया जाय। प्रभारी अधिकारी नजारत व मुख्य न्यायिक मजिस्ट्रेट गाजियाबाद सम्पूर्ण न्यायालय परिसर को अपनी निगरानी में सैनेटाइज कराया जाना सुनिश्चित करेगें।

आदेश की प्रति विद्वान पीठासीन अधिकारी एम0ए0सी0 ट्रिब्यूनल गाजियाबाद व सभी सम्बन्धित को प्रेषित की जाय।

It be also uploaded on official website of District Court

जनपद न्यायाधीश,
गाजियाबाद।
District Judge
Ghaziabad

Copy to:-

- 1- District Magistrate, Ghaziabad.
- 2- Chief Medical Officer Ghaziabad.
- 3- S.S.P. Ghaziabad.
- 4- Nagar Ayukt, Nagar Nigam Ghaziabad.
- 5- Superintendent District Jail Ghaziabad.
- 6- Sec. D.L.S.A. Ghaziabad.
- 7- Bar Association Ghaziabad.
- 8- D.G.C. Criminal Ghaziabad.
- 9- Joint Director Prosecution Ghaziabad
- 10- District Information Officer, Ghaziabad.
- 11- System Officer, Ghaziabad for uploading on website of District Court, Ghaziabad.

जनपद न्यायाधीश,
गाजियाबाद।
District Judge
Ghaziabad